BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

CIRCUIT SITTING AT PORT BLAIR

AN APPLICATION UNDER SECTION 19 OF THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT

O. A. No. 36/11 of 2016

- Shri. Bandi Naresh
 S/o Shri. B. Satyanarayan
 R/o Bird Line,
 Port Blair Tehsil,
 South Andaman
 Aged about 36 years,
 Presently working as
 Bus Conductor on daily rated basis,
 Bus Terminus, Port Blair
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
- 2. Shri. M.V. Pillai,
 S/o Shri. T. Velayudahan
 R/o Mayabunder,
 Mayabunder Tehsil,
 N&M Andaman,
 Aged about 36 years,
 Presently working as
 Bus Conductor on daily rated basis,
 In STS Unit, Mayabunder
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
 - Shri. Ratish
 S/o Shri. M.K. Ravindran Pillai
 R/o Manarghat Village,
 Ferrargunj Tehsil,

All

South Andaman

Aged about 33 years,

Presently working as

Bus Conductor on daily rated basis,

STS Unit Campbellbay

Under Directorate of Transport,

A & N Administration,

Port Blair

4. Shri. Nikhil Ch. Majumder
S/o Shri. Nim Chand Majunder
R/o Billi Ground,
Mayabunder Tehsil,
A&M Andaman
Aged about 38 years,
Presently working as
Bus Conductor on daily rated basis,
STS Unit Rangat,
Under Directorate of Transport,
A & N Administration,
Port Blair

.Applicant

-Versus-

- 1. The Union of India,
 Ministry of Road Transport & Highways,
 Service through the Secretary,
 Parivahan Bhavan,
 New Delhi 100001
- The Lt. Governor,
 Raj Niwas,
 A & N Islands
 Port Blair 744101

ISIL

Jones Construction of the Construction of the

- The Chief Secretary,
 A & N Administration,
 Port Blair 744101
- 4. The Secretary –Cum- DirectorDirectorate of Transport,A & N Administration,Port Blair 744101
- 5. The Deputy Director,

 Directorate of Transport,

 Andaman & Nicobar Administration

 Port Blair -744101

.... Respondents



No.O.A.351/00036/2016

Date of order: 29.03.2017

Coram : Hon'ble Mr. A.K. Patnaik. Judicial Member

Hon'ble Mrs. Minnie Mathew, Administrative Member

For the applicants
For the respondents

: Mr. R. Kumar, counsel

: None

ORDER

Per Mr. A.K. Patnaik, J.M.

Heard Mr. R. Kumar, ld. counsel for the applicants. None appears for the respondents.

- 2. Mr. R. Kumar, ld. counsel for the applicants wants to withdraw this O.A. and prays for liberty to file separate Original Applications for each applicant in this O.A.
- 3. Liberty is granted to the applicants to file separate original applications in this matter, if they so desire. The O.A. is disposed of as 'withdrawn'. No cost.

(Minnie Mathew) Administrative Member (A.K.Patnaik) Judicial Member

sb